

SHRI D. P. KARMARKAR: Yes, we shall consider all suggestions.

PRESERVATION OF DOCUMENTARY FILMS

*282. KUMARI SHOILA BALA DAS: Will the Minister for INFORMATION AND BROADCASTING be pleased to state whether Government have made arrangements to preserve some of the useful and informative documentary films which have obtained award at the International Film Festival; and if so, what are those arrangements?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): Yes, Sir. Negatives of all the films produced by the Films Division are kept in approved storage vaults and are rewound and cleaned at monthly intervals.

KUMARI SHOILA BALA DAS: May I know what kind of informative documentary films they were?

DR. B. V. KESKAR: Only last week, Sir, a question was put about these films and a list of the films was laid on the Table of the Council.

POTTERY FACTORIES IN INDIA

*283. KUMARI SHOILA BALA DAS: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the number of pottery factories in India;

(b) the names of such factories and the places where they are situated;

(c) the annual out-put of these factories; and

(d) the annual requirements of the country in regard to potteries?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Sixty-three, according to the information available with Government.

(b), (c) and (d). Statements giving the required information are laid on

the Table of the Council. [See Appendix VI, Annexure No. 93.]

BUILDINGS AT CHIPILIMA IN HIRAKUD

*284. KUMARI SHOILA BALA DAS: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) the total expenditure incurred on the construction of the buildings at Chipilima in Hirakud;

(b) the use to which these buildings are being put to at present; and

(c) the total amount spent each year in the maintenance of these buildings?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) Rs. 6.08 lakhs approximately.

(b) The buildings are being utilized for accommodating the staff of the Power House Division, Canal Division No. III and two Sub-Divisions of Development Division, stationed at Chipilima.

(c) Rs. 6,400 approximately.

SHRI V. K. DHAGE: Are there separate officers kept for the purpose of looking after the maintenance of these buildings?

SHRI J. S. L. HATHI: There is a supervisor in charge of maintenance of the buildings.

SHRI C. G. K. REDDY: The question is: Who is supervising the supervision?

(No reply.)

INDIAN FOREIGN SERVICE 'B'

*285. SHRI S. MAHANTY: Will the PRIME MINISTER be pleased to state:

(a) whether the details of the Indian Foreign Service 'B' have been finalised by Government; and

(b) if so, whether Government will lay a copy of the same on the Table of the Council?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI A. K. CHANDA): (a) and (b). Details are now being worked out. A note giving an outline of the scheme is laid on the Table of the House.

NOTE

Proposed Foreign Service 'B':

It has become necessary to create a service distinct from the Central Secretariat Service because life in Missions abroad calls for qualities of personality and adaptability and special knowledge which are not always found or required in Secretariat officials.

2. The Ministry of Home Affairs, the Ministry of Finance, the Ministry of Commerce and Industry, and the Union Public Service Commission have agreed in principle to the proposal of the Ministry of External Affairs that the Service may be constituted on the lines indicated briefly in the following paragraphs. This proposal has also been accepted by the Cabinet.

II. Brief details of the proposed service:

Strength.—This service will man certain posts of Officers, Superintendents (Registrars), Assistant Superintendents, Private/Personal Secretaries, Personal Assistants, Assistants, Cypher Assistants, Stenographers and Clerks in the Ministry of External Affairs, and similar India-based posts in the diplomatic, consular and commercial Missions abroad, as also a quota of posts in the Ministry of Commerce and Industry. The Ministry of External Affairs are preparing a schedule of duty posts in each grade, which will be revised periodically and will provide the basis on which the authorised strength of the service and of different grades will be determined.

III. Initial Constitution:

At the time of initial constitution persons already serving in the Ministry of External Affairs and the Ministry of Commerce and Industry, and Indian staff in the Missions and posts abroad,

will be eligible for consideration for the new Service, subject to their fulfilling such minimum educational and other qualifications as may be prescribed by this Ministry in consultation with the Home Ministry and the Union Public Service Commission, wherever necessary. The selection of suitable persons for the various grades of the service will be carried out by this Ministry and the Union Public Service Commission as the case may be.

In the event of a sufficient number of suitable persons not becoming available from these sources, recruitment may be made by selection of officers serving under other Ministries of the Government of India or under any State Government.

IV. Future Maintenance:

(a) *Filling of vacancies.*—Future maintenance of the Service will be in the same manner as prescribed for the corresponding grades in the Central Secretariat. Direct recruitment will be resorted to in a percentage of vacancies in the Clerks', Assistants' and Assistant Superintendents' grades. Other vacancies in these grades, and all vacancies in other grades (except the lowest) will be filled by promotion of suitable persons in lower grades.

In addition, since there may well be a certain number of persons in other services possessing specialist knowledge which is likely to be useful to the Ministry of External Affairs, they may be deputed to hold posts on the cadre of the Service or, in exceptional cases, absorbed in the Service. Such appointments may be made both at the time of the initial constitution and later in the future maintenance stage of the Service.

(b) *Promotion to I.F.S.*—A certain percentage of vacancies in posts in the Indian Foreign Service cadre will be filled by promotion from amongst permanent members of the Service who may be considered suitable for such promotion.

V. Controlling Authority:

The administrative control of the service may be vested in an Establish-

ment Board in the Ministry of External Affairs with which an officer nominated by the Secretary, Ministry of Commerce and Industry, will be associated.

SHRI S. MAHANTY: Since when has this matter been under the consideration of the Government of India?

SHRI A. K. CHANDA: It has been under the active consideration of Government for the last 15 or 16 months.

SHRI S. MAHANTY: May we know how the non-diplomatic personnel of the Indian External Affairs Ministry are now being recruited? In view of the fact that the details have not yet been finalised may we know by what procedure the non-diplomatic personnel of the Indian External Affairs Ministry are now being recruited?

SHRI A. K. CHANDA: They are recruited from the Central Secretariat Services.

SHRI S. MAHANTY: Is any special qualification laid down for that purpose?

SHRI A. K. CHANDA: Certain special qualities are needed.

MR. CHAIRMAN: Certain academic qualifications, suitability, personality, adaptability, etc.,—that is what he means.

SHRI S. MAHANTY: May we know if these matters are referred to the Union Public Service Commission?

SHRI A. K. CHANDA: For the senior posts certainly.

SHRI S. MAHANTY: In how many cases has the Union Public Service Commission been consulted and how many have been appointed by the Establishment Board in the Ministry of External Affairs?

SHRI A. K. CHANDA: I want notice.

SHRI P. C. BHANJ DEO: Does 'seniority' count at all in the recruitment?

SHRI A. K. CHANDA: Seniority is one of the qualifications.

SHRI S. MAHANTY: How many non-diplomatic personnel in the External Affairs Ministry are conversant in more than one foreign language?

SHRI A. K. CHANDA: I want notice.

PROF. G. RANGA: Is there any particular administrative machinery, apart from depending upon the opinion of any one officer in the External Affairs Ministry, for the choice of these people from amongst the various departments of Government?

SHRI A. K. CHANDA: I could not follow.

MR. CHAIRMAN: Are these cases from the different Ministries considered by a Board or are they considered merely by a single individual and disposed of?—that is the question.

SHRI A. K. CHANDA: We consult the Home Ministry.

PROF. G. RANGA: That is only evading the question, Sir. How does the Home Ministry do this? Are we to understand that all this recruitment is done by the Home Ministry on behalf of the External Affairs Ministry?

SHRI A. K. CHANDA: I said: "We consult the Home Ministry," because all officers of the Government of India are under.....

PROF. G. RANGA: Is there any Board or a Committee or a Staff Selection Board or whatever it is consisting of two or three high-powered officers?

SHRI A. K. CHANDA: Yes, Sir.

*286. [The questioner (Shri S. N. Majumdar) was absent. For answer, vide column 2146 infra.]

ACTION TAKEN ON RAU COMMITTEE REPORT

*287. SHRI B. C. GHOSE: Will the Minister for IRRIGATION AND POWER be pleased to state whether Government